

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.3539

TO BE ANSWERED ON MONDAY THE 20TH December, 2021
AGRAHAYANA 29, 1943 (SAKA)

GST ON MOBILE PHONES

**3539. SHRI SRIDHAR KOTAGIRI:
SHRI SANJAY KAKA PATIL:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods and Services Tax (GST) on mobile phones is very high;
- (b) if so, the details thereof;
- (c) whether the Government proposes to reduce applicable GST rate in adherence to the vision of Digital India; and
- (d) if so, the time by which it is likely to be done?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
SH. PANKAJ CHOUDHARY

(a) to (d): GST rates are prescribed on the basis of the recommendations of the GST Council. As recommended by the Council the GST rate on Mobile Phones is 18%. Council has not made any further recommendation relating to the GST rate on Mobile Phones.
